

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

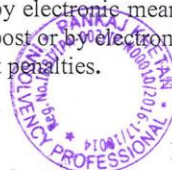
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. MCCL PETROCHEM LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	MCCL Petrochem Limited
2.	Date of incorporation of corporate debtor	10.06.2015
3.	Authority under which corporate debtor is incorporated /registered	ROC- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U23101DL2015PLC281390
5.	Address of the registered office and principal office (if any) of corporate debtor	GC-22, Ground Floor, Khosla House, Shivaji Enclave Near Shivaji College, New Delhi – 110027.
6.	Date of closure of Insolvency Resolution Process	27.04.2020
7.	Liquidation commencement date of corporate debtor	07.08.2020 (order received by Liquidator on 10.08.2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Pankaj Khaitan IP Registration No.: IBBI/IPA-002/IP-N00010/2016-17/10014
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address: H-38, LGF, Jangpura Extension, Near Eros Complex, New Delhi-110014. Email: Pankaj.khetan@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Correspondence Address: K-37/A, Basement, Kailash Colony, Near Kailash Colony Metro Station, New Delhi-110048. Email: liquidatormcclpetrochem@gmail.com
11.	Last date for submission of claims	06.09.2020

Notice is hereby given that the National Company Law Tribunal, New Delhi, Special Bench, Court VI has ordered the commencement of liquidation of the M/s. MCCL Petrochem Limited on 07.08.2020 (Copy of order received on 10.08.2020).

The stakeholders of M/s. MCCL Petrochem Limited are hereby called upon to submit their claims with proof on or before 06.09.2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.


Pankaj Khaitan
Liquidator in the matter of M/s. MCCL Petrochem Limited
IBBI Registration No.: IBBI/IPA-002/IP-N00010/2016-17/10014

Place: New Delhi

Date : 11.08.2020